

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C)

No(s). 2767/2014

(Arising out of impugned final judgment and order dated 04/12/2012 in
WP No. 10005/2012 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

SATISH KUMAR DWIVEDI

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 18/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Mr. B.P. Singh Dhakray, Adv.
Mr. Shakti Singh Dhakray, Adv.
For Dr. Kailash Chand, Adv.

For Respondent(s)

Mr. Vikrant Yadav, Adv.
Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Original Record need not be requisitioned.

Signature Not Verified

(Neetu Khajuria)

(Vinod Kulvi)

Digitally signed by
NEETU KHAJURIA
Date: 2014.12.18

Sr.P.A.

Assistant Registrar

17:06:14 IST

Reason: